

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 401
TO BE ANSWERED ON THE 21ST JULY, 2026

FAMERS OF BIHAR COVERED UNDER CROP INSURANCE SCHEME

401. SHRI SUNIL KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers covered under the Crop Insurance Scheme in the West Champaran district of Bihar during the last five years;
- (b) whether insurance officials are reluctant to enrol farmers under the scheme and fail to settle crop damage claims of policyholders; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Pradhan Mantri Fasal Bima Yojana (PMFBY) provides comprehensive risk coverage from pre-sowing to post harvest losses against non-preventable natural risks, whereas the Restructured Weather Based Crop Insurance Scheme (RWBCIS) provides indemnification for likely crop losses due to deviation in weather indices. The scheme is voluntary for the States as well as farmers. State of Bihar after implementing the scheme from 2016-17 to 2017-18, has not implemented the scheme thereafter.

(b) & (c): Does not arise.
